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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. 83 OF 99

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry	Orders of the Tribunal
20.2.2001	<p>Mr. Vijay Mehta, Counsel for the applicant. Mr. S.K.Vyas, Counsel for the respondents.</p> <p>The applicant had sought the relief of direction to the respondents to objectively consider the candidature of the applicant for the post of EDBPM and give him appointment. The applicant had also prayed seeking a direction to the respondents not to terminate the service of the applicant.</p> <p>However, subsequently the candidature of the applicant was considered and he was not found eligible to be appointed and one Shri Gautam Kumar Pareek was appointed on the post of EDBPM.</p> <p>The applicant had challenged the selection of Shri Gautam Kumar Pareek, by a separate O.A. registered at No. 102 of 1999 which is pending. In view of the challenge of the applicant of selection of Shri Gautam Kumar Pareek, the present O.A. in which the direction ask for consideration of applicant's candidature against the respondent/s has now become infructuous and is consequently dismissed as having become infructuous.</p> <p>The parties are left to bear their own cost.</p> <p style="text-align: right;">(A.P.NAGRATH) Adm.Member Part II and III destroyed in my presence on 21.3.07 under the supervision of Smt. Officer (J) as per order dated 19.2.07 Signature of Officer (Record)</p> <p style="text-align: right;">(A.K.MISRA) Judl. Member</p> <p style="text-align: right;">Signature of Officer (Record)</p> <p>27</p>